## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 10/15	TP 94/16	Hearing	111	K. Ravinder Reddy Vs Alliance Business School & 2 Others.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SMEHA MADINUR	PETI TIONCA	Caradine
	FOR CONVERSE LAND		
	@p (1236 p.42		

Counsel for petitioner is present. CA 07/2016 is taken up today. Counsel for petitioner in CA 07/2016 is absent. The counsel appearing for respondents in CA 07/2016, who is the petitioner in the main petition informed the tribunal that copy of the petition in CA 07/16 is not served on her to enable her to file objections.

For service of copy of petition and also for filing objections, list it on 25.10.2017.

MEMBER (J)